IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(30) C.P.(IB)-3811-(MB)/2018

CORAM: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **09.09.2019**

NAME OF THE PARTIES: Pride Lifting Co.
V/s
Piletech Infra Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **21.10.2019**.

Sd/- Sd/-

CHANDRA BHAN SINGH **M.K. SHRAWAT**
Member (Technical) **Member (Judicial)**

09.09.2019
Aah